

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:5019
ANSWERED ON:23.04.2015
MARITIME INSTITUTES
Poddar Smt. Aparupa;Rathod Shri Dipsinh Shankarsinh

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has put in place any system to recognise and regulate functioning of maritime institutes in the country and if so, the details thereof and if not, the reasons therefor;
- (b) whether large number of maritime institutes have come up in different States with the approval of foreign universities and if so, the details thereof, State and UT-wise;
- (c) whether the Government proposes to set up marine engineering university in Gujarat; and
- (d) if so, the details thereof, along with the funds provided therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

- (a): Yes, Madam. The Directorate General of Shipping regulates and recognises the maritime courses leading to certificate competency, in terms of power conferred under Merchant Shipping (Standards of Training, Certification and Watch- keeping for Seafarers (STCW)) Rules, 2014. The Directorate General of Shipping being the regulator of maritime training has introduced and implemented a unique inspection regime i.e. Comprehensive Inspection Programme [CIP] as a mechanism to monitor and control the quality of training, under Rule 75 of the Merchant Shipping [STCW] Rules, 2014.
- (b) Directorate General of Shipping has not approved any foreign maritime training and education programme operated by a maritime training institute in India .
- (c)&(d):No proposal has been received from Government of Gujarat for establishment of Maritime University in the Gujarat State.